

Annexure-5

**Name of the corporate debtor: Spice Infra-Trading Private Limited; Date of commencement of liquidation: 11.09.2019 (Order dated 31.07.2019 received on 11.09.2019);
List of stakeholders as on: 18-03-2021**

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|--|---------------|--------------------|---------------------------|--|---------------------------|-----------------|---|---|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | | | | | | % share in total amount of claims admitted |
| 1 | Principal Commissioner of Income Tax - I | Central Govt. | | 28/09/2019 | Rs. 7,77,56,896/- (Rs. 52336590/- + Rs. 175006/- + Penalty Rs. 25245300/-) +Interest u/s 220(2) of the Income Tax Act @ 1% per month | 52511596 | Operational | - | NA | 70.25 | - | - | 25245300/- | - | - |